

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2013

Dated : 4th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Wardha Power Co. Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Deepa Chauvan,
Mr. Neeraj Saha &
Ms. Ramni Taneja
Mr. Buddy A. Ranganadhan
Mr. Amit Kapur &
Mr. Gaurav Dudeja for Adani

ORDER

The respondents have already filed their respective written submissions.

The appellant is directed to its written submissions by 14th April, 2014 after serving copy of the same on the other side.

Post the matter for rejoinder submissions on **17th April, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt